Ushdev International limited

(A Company under Liquidation vide NCLT Order dated 16th October 2025)

List of claims by Operational Creditors (Other than Workmen and Employees) as on 22nd December 2025

S. No	Operational Creditor	Claims Filed (Rs)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs)
1	Gunvor Singapore Pte Limited	3,88,45,49,091	3,88,45,49,091	0	0	0
2	Euler Hermes Singapore***	2,94,01,24,000	2,94,01,24,000	0	0	0
3	Mine Craft Limited ***	2,72,78,37,000	2,72,78,37,000	0	0	0
4	UIL Commodities DMCC ***	25,72,35,000	25,72,35,000	0	0	0
5	KGEPL Engineering Solutions Pvt. Ltd. (Kenersys) ***	9,60,85,000	9,60,85,000	0	0	0
6	Sigma Industrial Corporation ***	9,01,27,000	9,01,27,000	0	0	0
7	Amity Shipping and Logistics ***	12,36,000	12,36,000	0	0	0
8	SBICAP Trustee Company Limited***	6,49,000	6,49,000	0	0	0
9	ATC Global Finance	1,63,000	1,63,000	0	0	0
10	DJ Corporation	80,244	80,244	0	0	0
11	NSDL	26,765	26,765	0	0	0
12	DJ Media Print & Logistic Limited	7,603	7,603	0	0	0
13	Wind World (India) Limited	21,77,20,308	0	21,77,20,308	0	0
	Total	10,21,58,40,011	9,99,81,19,703	21,77,20,308	0	0

Note: *** The Operational Creditors (other than Government authorities and employees/workmen) referred to above have not submitted their claims in Form C in terms of Regulation 18 read with Regulation 19 of the IBBI (Liquidation Process) Regulations, 2016, within the prescribed timelines. In order to safeguard the interests of such Operational Creditors, and in exercise of the powers conferred under Regulation 30(2) read with Regulation 31 of the said Regulations, the Liquidator has considered and admitted the amounts of their respective claims as determined and admitted by the Resolution Professional during the CIRP, based on the records available with the Corporate Debtor.